V. Duraisamy Bec Agrt, MBA, CAIIB, LLB Insolvency Professional

Reg.No: IBBI/IFA-002/IF-N00609/2018-19/11862

Office: 397, Precision Plaza, No.23, Third Floor, Teynampet, Anna Salai, Chennai – 600 018.

99620 59300/044-48520815/karurdurai.samy@gmail.com

To

10.05.2025

All Stake Holders,

M/s Ransan Packaging Pvt ltd (In Liquidation)

Dear Sir /Madam

Pursuant to the order of the Hon'ble NCLT vide order dated 28.04.2025 in CP(IB)59/CHE/2025, the undersigned has been appointed as the Liquidator for the above-mentioned Corporate Debtor in Liquidation, replacing Ms E Santhanalaksmi. The erstwhile Liquidator have handed over the claims received from you and admitted thereafter in response to the publication of Form B dated 06.02.2025. The details of claims are as under:

CLAIMS OF THE SECURED FINANCIAL CREDITOR:

SI	Name of the Creditor	Amount Claimed	Amount	% in
No.		In Rs.	admitted	Total
			In Rs.	claim
1/	Tamilnad Mercantile Bank	5,53,25,302.38	5,53,25,302.38	44.90
Andrew Street	Ltd			

CLAIMS OF THE OPERATIONAL CREDITORS:

SI No	Name of the Creditor	Amount Claimed In Rs.	Amount admitted In Rs.	% in Total claim
1 /	Rose Flower Company Pvt Ltd	2,75,92,231.56	2,75,92,231.56	22.40
2/	Form Print	2,84,46,214.83	2,84,46,214.83	23.09
3/	Laksmi Enterprises	9,23,940.00	9,23,940.00	0.75
4/	Laksmi Screen supplies	23,54,580.00	23,54,580.00	1.91
5/	Namo packaging solution Pvt ltd	15,76,369.00	15,76,369.00	1.28

V. Duraisamy Bac Agri, MBA, CAIIB, LLB Insolvency Professional

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6/	Reprographic system and	12,90,321.00	12,90,321.00	1.05
	supplies	2.25.500.40	0.00 539 40	0.78
7/	Exim ink Co	9.66,528.40		
8/		31,36,792.00		
		4,520.00	4,520.00	
	1	10,42,038.00	10,42,038.00	0.85
11			5,39,789.00	0.44
7/ 8/ 9/ 10/	Exim ink Co GST and CE IT , Circle I , Chennai EPFO ESI	4,520.00		2.2 0.0 0.8

As per the Sec 31 A of IBBI (Liquidation Process) Regulation 2016, the Stake holder's Consultation Committee has to be constituted to advice the Liquidator regarding the sale under Regulation32of the Insolvency and Bankruptcy Board of India (LiquidationProcess) Regulation 2016.

In view of the above provisions in the Code, All the creditors mentioned supra are included in the SCC and will be invited for ensuing SCCmeeting.

Regards

V.Duraisamy,

Liquidator,

M/s Ransan Packaging pvt ltd In , Liquidation

IBBI IPA-002 IP-N00609

2018-19